

(b) whether the I.B. is a civilian organisation; if not why the Police Officers surrender their sanad when they go on deputation to I.B.; and

(c) whether the I.B. have special status and if not, whether Government propose to detach it from Home Ministry and give it a special status as a National Security Organisation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Central and State IPS Associations have been in existence since long. These are not recognised by the Government.

(b) The Intelligence Bureau is a civilian organisation with considerable security over-tones and responsibilities. A sanad is given to an officer who exercises executive police powers in the State. In the IB, such sanad is not necessary as its officers do not exercise executive police powers.

(c) There is no proposal to detach it from Home Ministry nor to give it any special status different from other Government offices.

Transmitters with Advance Communication Training Centre of I.B.

1168. SHRI A. NEELALOHITHADASAN: Will the Minister of HOME AFFAIRS be pleased to state whether Government are aware that the advance communication training centre of I. B. does not have the same type of transmitters which the trainees are expected to maintain after they complete their training?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): No, Sir. The training centre is provided with adequate equipments of necessary types and facilities for the courses.

Stagnation in Communication Wing of I. B.

1169. SHRI A. NEELALOHITHADASAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that there is severe stagnation in all ranks in the communication wing of the Intelligence Bureau especially among the Assistant Central Intelligence Officers Grade II among whom 70 per cent will be reaching their maximum in 1981; and

(b) when Lower Division Clerks belonging to Ministerial cadre are still being recruited into the communication wing of the I. B. in intermediary categories thus intensifying the already existing stagnations?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Promotion prospects in the communication wing of I. B. are not bad. The position in case of ACIO II is relatively tight; but it is not correct that 70 per cent of these ACIO II (W/T) would be reaching their maximum in 1981.

(b) It is true that a few LDCs have been inducted on the communication cadre; but this has not affected the promotion prospects of serving incumbents.

Consultation with States before Finalisation of Economic Policies

1170. SHRI NIREN GHOSH: Will the Minister of PLANNING be pleased to state what stands on the way to consider the need for consultations between the State Governments and the Centre prior to the finalisation of the major economic policies by the Union Government?

THE MINISTER OF PLANNING (SHRI N. D. TIWARI): The Planning Commission lays down only the broad frame work of economic police